

# CLAIM REGISTER

**CIRP of RKKR Steels Private Limited**

**As on: 27.12.2025**

Sl. No.	Name of Claimant	Category of Creditor	Form Filed	Amount Claimed (₹)	Amount Admitted (₹)	Status of Claim	Reasons / Remarks
1	Edelweiss Asset Reconstruction Company Ltd. (acting as Trustee of EARC Trust – SC 221)	Financial Creditor (Secured)	Form C	As per Statement of Account (SOA)	Provisionally admitted – subject to verification	Provisionally Admitted	Claim submitted belatedly after expiry of 30 days from ICD. Admission is provisional under Regulation 14, subject to reconciliation of SOA, verification of interest component, examination of discharge / settlement documents, and directions of Hon'ble NCLT. No CoC constituted yet.
2	Surana Industries Limited	Operational Creditor	Form B	₹ 40,00,00,000	₹ 40,00,00,000	Admitted	Claim filed within time, supported by invoices and ledger confirmations. No dispute noticed at verification stage.



# Important Notes forming part of Claim Register

1. Public Announcement under Section 15 was duly made and claims were invited within the statutory period.
2. The Financial Creditor claim was received after the claim submission window, but is taken on record in compliance with Regulation 14.
3. The Financial Creditor's claim is not finally admitted, and does not ipso facto trigger constitution of CoC, pending:
  - o Verification of settlement / discharge events (2021),
  - o Reconciliation of interest claimed,
  - o Judicial guidance in pending IA.
4. No prejudice is caused to any stakeholder by provisional admission, as no voting or CoC action has been taken.



S Kangayan



Interim Resolution Professional of RKKR Steels Pvt Ltd

IBBI/IPA-002/IP-N00866/2019-2020/12770

Chennai

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